

C. A. T. Bench, JAIPUR

Date of Order

Orders

27.9.93

Mr. P.V. Golla - Counsel for the applicant

Register & Put up in Court
for admission on 26.9.93

REGISTRAR
C.A.T., JAIPUR

28/9/93

Mr. P.V. Golla - Counsel for applicant
by the Counsel for the applicant
As prayed for

up for admission
on 20/9/93.

(O. P. Sharma)
Administrative Member

C. Krishna
Gopal Krishna
Member (Judicial)

30.9.93

Mr. P.V. Golla - Counsel for petitioner
Mr. Manish Bhandari - Counsel for respondent

Heard. We are satisfied with the grounds stated in the petition. Therefore the M.P. for restoration of the O.A is allowed and the O.A be restored to its original position. The O.A may be ~~listed~~ listed for direction on 10.12.93. The M.P. stands disposed of.

(O. P. Sharma)
Administrative Member

C. Krishna
Gopal Krishna
Member (Judicial)

Copy sent to the app. Counsel
D. P. Golla
on 16/10/93
by the court

Received
15/10/93